

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.196/TT/2020

Dated: 18.5.2020

To,

Shri S. S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2, Sector-29,
Gurgaon-122001

Subject: Truing up of tariff of 2014-19 tariff block and determination of tariff of 2019-24 tariff block for Bachau-Varsana (GETCO) 400 kV D/C Transmission Line along with Extension of 400 kV Bachau Sub-station and Extension of 400 kV Varsana (GETCO) Sub-station under Western Region System Strengthening Scheme-XIII

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 10.6.2020:-

2. Submit/clarify the following:-
 - i. Form 5 and Form 12 for assets covered in the instant petition for 2014-19 and 2019-24 period.
 - ii. The IDC statement with details of all the IDC loans.
 - iii. The details of additional capitalization claimed during 2014-19 tariff period in the format tabulated below:-

Asset No.	Head wise /Part y wise	Particulars#	Year of Actual Capitalisation	Outstanding Liability as on COD/31st March 2014*	Discharge (year wise)	Reversal (year wise)	Additional Liability Recognized^	Outstanding Liability as on 31.3.2019
					2014-19 period	2014-19 Period	2014-19 Period	

